

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

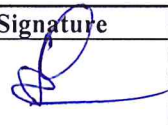
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.Ind-3122/9/HDB/2017
NAME OF THE COMPANY	KMK Event Management Ltd
NAME OF THE PETITIONER(S)	Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tej Prakash Toshniwal	Advocate	9885743154	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Tejprakash Toshniwal, Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner has submitted nothing with regard to terms and conditions of the payment in the invoices already made. All the objections raised by the Registry have been complied with. Post the case on 29.9.2017.


Member (T)


Member (J)

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